

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO. 21 OF 2020**

**IN THE MATTER OF**

**Mallina Bharathi Rao**

.

**...Appellants**

**Vs**

**The Gowthami Solvent Oils Ltd & Ors**

**.... Respondents**

Mr. Jayprakash Somani and Mr. Videh Vaish, Advocates for appellant.

Ms. Mahima Singh, Ms Avni Shrivastav, Advocates for Respondents.

**ORDER**

**18.02.2020:** Due to paucity of time, the appeal could not be taken up for hearing. Let the matter be fixed for hearing on **20.03.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**bm/kam**